

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4033
ANSWERED ON:06.08.2014
SEATS FOR EWS STUDENTS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether all technical educational institutes have increased seats for Economically Weaker Sections (EWS) to five per cent in 2011;
- (b) if so, the details thereof;
- (c) if not, the details of the technical institutes who have not applied this scheme; and
- (d) if action taken by the Government against such institutes?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Smt. Smriti Zubin Irani)

(a) & (b): 5% seats are sanctioned as supernumerary seats under the All India Council for Technical Education (AICTE)'s "Tuition Fee Waiver Scheme" mandatorily applicable to all approved technical institutions of the AICTE offering Bachelor Programmes, Diploma and Post- Diploma programmes of three/four years duration. This scheme can be availed of by students getting admitted in the AICTE approved institutions provided the income of parents of such students is less than Rs.4.5 lakh from all sources. Admissions to the institutions are made by the respective admission making authority in the State Government and these seats are available to these institutions, no separate approval of AICTE is required.

(c) & (d): AICTE is not maintaining the details of the technical institutes who have not availed this scheme. So far, there were no complaints received at AICTE. If any specific complaints are received at AICTE, the same will be dealt with as per provision of Approval Process Handbook.